

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3134

ANSWERED ON:13.12.2011

ARREST IN BLAST CASES

Muttemwar Shri Vilas Baburao;Singh Alias Pappu Singh Shri Uday

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there have been arrests in regard to bomb blasts/terrorist activities in the country during the last three years and the current year;
- (b) if so, the details thereof, incident-wise; and
- (c) the action taken by the Government against the accused in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a)&(b): Yes, Madam. As per the available inputs, the list of terrorist acts and suspected terrorist acts in the hinterland since 2008 alongwith number of accused arrested, incident wise, is enclosed as Annexure-I. Apart from this, the details of the other terrorists acts being investigated by National Investigation Agency since 2009 in the hinterland is enclosed as Annexure-II.

(c): Government is committed to ensure that accused of these attacks/acts are brought to justice, prosecuted and sentenced under the law. As the respective State police forces are the primary responders, investigators and prosecutors of such offences, Government of India offers all assistances in terms of forensics, intelligence and co-ordination. After the enactment of NIA Act and setting up of the NIA in 2009, with the consent of /consultations with the State Governments, terrorists cases can and are being transferred to the NIA for investigation.